

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 231 of 2012

Dated : 1st April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

Jindal Stainless Ltd. Appellant (s)

Versus

**Dakshin Haryana Bijli Vitran
Nigam & Anr. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. R.K. Jain, (Rep.)
Ms. Aanchal Mullick
Mr. Saket Sikri

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1

ORDER

We have heard the Representative appearing on behalf of the Appellant.

Post the matter for further hearing on **09.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt